

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/4948/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman
District and Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 21st December, 2020.

Sub: **Winter vacation.**

Ref:- Your letter No.DJ/BAK/2020/3411 Dated the 18.12.2020.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the winter vacation w.e.f. 24.12.2020 to 31.12.2020 along with station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 23.12.2020 till the morning of 02.01.2021. The Additional District & Sessions Judge, Baksa, Mushalpur and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2010/4949-4950/A, dated 21.12.2020

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)